

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3429  
ANSWERED ON:25.04.2012  
FOREIGN ENTITIES IN SALE OF G SPECTRUM  
Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether it is true that the Government is contemplating to allow foreign companies to bid without an Indian partner or as 100 percent foreign entities in the upcoming sale of second generation airwaves (2G);
- (b) if so, the details thereof; and
- (c) the manner in which the said proposal is likely to help the telecom sector?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) In Telecom Sector, current cap on FDI is 74%. Further, eligibility condition for bidders to participate in 2G auction has not been announced, However, bidders have to comply with the conditions in the Notice Inviting Application (NIA) for the upcoming Second Generation spectrum (2G) auction.
- (b) & (c) Does not arise in view of (a) above.